

(ख) क्या यह भी हच है कि इस दुर्घटना में जो पायलट अफसरों की मृत्यु हुई; और

(ग) यदि हां, तो दुर्घटना के क्या कारण हैं ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण):

(क) 15 मार्च, 1965 को कलाई कुण्डा के पास एक दुर्घटना हुई, जिस में भारतीय वायु सेना के दो विमान दुर्घटना-ग्रस्त हुए ।

(ख) जी हां ।

(ग) दुर्घटना की जांच के लिये कोर्ट आफ इन्क्वायरी गठित कर दी गई है । कोर्ट आफ इन्क्वायरी की रिपोर्ट प्राप्त हो जाने पर पूरा विवरण मिल सकेगा ।

12.06 hrs.

**CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE
PAKISTAN RIFLES FIRING ON WEST
BENGAL BORDER**

Mr. Speaker: I have received an adjournment motion and also some calling attention notices about the continued firing by the East Pakistan Rifles in the Cooch-Bihar district of West Bengal. Is the hon. Minister in a position to make a statement now? First, Shri Yashpal Singh may formally call the attention of the hon. Minister to the same.

श्री यशपाल सिंह (कोराना) : मैं अबिलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर वैदेशिक-कार्य मंत्री का ध्यान दिलाना हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :

“पश्चिमी बंगाल के कूच बिहार जिले में पूर्वी पाकिस्तान राइफल द्वारा लगातार गोली चलाया जाना”

The Minister of External Affairs (Shri Swaran Singh): I would like to find out the latest position and, if it is convenient to you, Sir, and to the House, I would like to make a statement giving the latest position tomorrow after the question hour.

Mr. Speaker: Yes.

Shri Swaran Singh: Because some talk is still going on. Giving the latest position, I will make a statement tomorrow.

Shri Basumatari (Goalpara): Will that statement include the position in Assam also because there is firing on that side also?

Mr. Speaker: As regards what I have got before me, I have asked him to collect information. He might collect those figures also.

12.10 hrs.

**RE: SHORT NOTICE QUESTION
(Query)**

Shri Jaipal Singh (Ranchi West): I had tabled a short notice question.

Mr. Speaker: I have not got it. I will try to find out—He will get the information.

12.10½ hrs.

**PAPERS LAID ON THE TABLE
ACTION ON ASSURANCES, PROMISES AND
UNDERTAKINGS**

PAPERS LAID ON THE TABLE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by Government on various assurances, promises and undertakings given by Ministers during the various sessions of Third Lok Sabha:—

- (i) Supplementary Statement No. III—Tenth Session, 1964.
- (ii) Supplementary Statement No. V—Ninth Session, 1964.